

(a) the existing procedure in regard to reservation of vacancies for candidates from SC/ST and backward classes in all undertakings in the public sector;

(b) the extent of divergence of such procedure from that obtaining in regard to recruitment to Government departments; and

(c) whether Government propose to make it obligatory for all public sec-

tor undertakings to adopt the same procedure for reservation as in Government departments?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Broadly, the procedure regarding reservation of vacancies for candidates from SC/ST in the Public Enterprises is as follows:

A Direct Recruitment	SC	ST
(i) Direct recruitment on an all-India basis by means of open competitive test . . . . .	15%	7½%
(ii) Direct recruitment on an all-India basis other wise than as (i) above . . . . .	16½%	7½%
(iii) Direct recruitment to Class III and IV posts normally attracting candidates from a locality or a region . . . . .	Varies from State to State.	
(B) Promotion in respect of posts in which element of direct recruitment, if any, does not exceed 66⅔% . . . . .	15%	7½%

(i) Through limited departmental competitive examination, in Class II, III and IV.

(ii) By selection from Class II to the lowest rung or category in Class I and in Class II, III and IV posts.

(iii) On the basis of seniority subject to fitness, in Class I, II, III and IV.

There is no reservation of posts for the backward classes in Government or in Public Enterprises.

(b) and (c). Even now, there is no deviation from the basic principles of the reservation orders, e.g. percentages of posts reserved, etc., in the Public Enterprises as compared to the corresponding provisions in respect of Government departments.

#### Persuasion to Foreign Banks to invest in Public Sector Undertakings in India

2341. SHRI AMAR ROY PRADHAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken a decision to persuade the Foreign Banks to invest in the Public Sector Undertakings in our country; and

(b) if so, the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). As part of social control measures introduced in 1967, foreign banks are required to deploy foreign funds in Indian business to the extent of 3.5 per cent of their total deposits in India. In implementation of this requirement foreign banks have given foreign

currency loans to some public sector undertakings amounting to Rs. 13.57 crores. The foreign banks, as part of their normal operations in India, have also granted credit limits to some public sector undertakings in the country. Such credit limits granted by 7 foreign banks to 20 public sector undertakings aggregated Rs. 42.96 crores at the end of July, 1977.

विदेशों में गये सरकारी प्रतिनिधि

2342. श्री रामेश्वर पाटीदार : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गत छह महीनों के दौरान सरकार के प्रतिनिधि के रूप में विभिन्न देशों को गए व्यक्तियों के नाम क्या हैं ; और

(ख) भारतीय रुपए और विदेशी मुद्रा में भ्रमण-भ्रमण उन पर कितना व्यय हुआ है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) और (ख) सूचना इकट्ठी की जा रही है और यथा सम्भव शीघ्र सभा-पटल पर रख दी जाएगी ।

अफगानिस्तान में कारखानों की

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2343. श्री हरमोबिन्द बर्मा : क्या वाणिज्य तथा नागरिक द्रुति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का अफगानिस्तान में नए उद्योग स्थापित करने का विचार है ; और

(ख) यदि हां, तो कितने उद्योग किन्-विन् शर्तों पर खोले जाने हैं ?

वाणिज्य तथा नागरिक द्रुति और सहकारिता मंत्रालय में राज्य मंत्री (श्री धारिक बेग) :

(क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Security measures to prevent skyjacking of plane occupied by the Prime Minister

2344. SHRI M. ARUNACHALAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether in view of the sudden spurt in skyjacking and in the interest of the country as well as in the interest of the Prime Minister, the decision by the Prime Minister to take commercial flights for his travel will be reconsidered;

(b) will an assurance be given that special security measures are being taken to prevent skyjacking of the planes in which the Prime Minister chooses to travel; and

(c) state the measures being taken in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The Prime Minister is fully aware of the security aspects involved in his travelling by commercial flights, and adequate security measures including anti-hijacking and anti-sabotage precautions are always duly taken.

(c) It would not be in the public interest to spell out the measures that are taken in this regard.

Issue of 'P' Forms

2345. SHRI K. RAMAMURTHY: Will the Minister of FINANCE be pleased to state whether Government consider to authorise the sub-post offices to issue 'P' forms along with the Nationalised Bank in view of fresh